NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 109(ND)2016 **CA. NO**.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

NAME OF THE COMPANY: M/s. Ansal Housing

SECTION OF THE COMPANIES ACT: 74(2)

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

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ORDER

Another proposal has been tendered by the petitioner. This Bench has directed some amendments for their consideration. Let the same be filed.

2. To come up on 30.09.2016.

(Ina Malhotra) -Member Judicial